

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri C.V. Marathe  
COURT 4 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 06-07-2020**

**HEARING**

<b>S.R.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
1	SUIT	104901/2012	MR. JIVAN B KHARAT Vs MR. POPAT S KHARAT AND ORS	S.S. MULUK D. S. Sapkale

**RECORDING EVIDENCE**

<b>S.R.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
2	SUIT	101597/2017	1.A.H.Wadia Trust 2.Jehangir Adi Wadia 3.Muncherji Nusserwanji Muncherji Cama Vs 1.Abdul Wahid Buddhamaster 2.Mohammed Sayeed Buddhammaster 3.Chandrashekhar M.G. Tiwari	Vigil Juris

**DRAFT ISSUES**

<b>S.R.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
3	SUIT	100306/2014	UMASHANKAR RAMNAYAK DUBEY Vs 1.SMT.USHADEVI JAYSHANKAR DUBEY 2.ASHISH J.DUBEY 3.MR.ANAND JAYSHANKAR DUBEY	VIJAY B.MISHRA Singh S.C Pal for Deft

**FILING AFFIDAVIT OF DOCUMENT**

<b>S.R.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
4	SUIT	102294/2012	JITENDRA OCHHAVLAL SHAH  Vs MAYUR JYOTI CO OP HSG SOC LTD	NARAYANA AND NARAYANAN

**NM FOR HEARING**

<b>S.R.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
5	DISP. OFF.SUIT	104664/2012 N.M. NO.104184/2017	Nilkant Anant Rane  Vs Tukaram Pawar - deceased - through -1. Suchita Tukaram Pawar 2.Rupesh T. Pawar	Riddhi Shah